

**IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.275 of 2026**

Arising Out of PS. Case No.-50 Year-2024 Thana- Bahera District- Gaya

Malti Devi

... .. Petitioner/s

Versus

The State of Bihar

... .. Opposite Party/s

Appearance :

For the Petitioner/s : Mr. Avinash Kumar Singh, Advocate

For the Opposite Party/s : Mr. Pramod Kumar Pandey, APP

**CORAM: HONOURABLE MR. JUSTICE RAJESH KUMAR VERMA
ORAL ORDER**

3 23-03-2026

It appears from the office notes that post-mortem report of deceased (Priyanka Kumari) has not been received as yet.

2. Let, a reminder be issued to the court of learned A.C.J.M-I, Sherghati, Gaya for sending the same of Bahera P.S. Case No. 50 of 2024.

3. List this matter on 04.05.2026 or after receipt of the same whichever is earlier under appropriate heading.

(Rajesh Kumar Verma, J)

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